

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-21/2005/5581/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Moushumi De,
District & Sessions Judge,
Bongaigaon.

Dated Guwahati the th 28 June, 2024.

Sub: **Station leave permission.**

Ref:- Your letter No. DJB.I-11/2023-24/3476 dtd. 25.06.2024.

Madam,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, to and from Bongaigaon to Guwahati, from the evening of 27.06.2024 till the morning of 02.07.2024**, has been granted. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-21/2005/5582/A, dated , 28-06-24

Copy to:

- ✓ The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)
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